

Details of the inter departmental interaction on any project are not disclosed.

#### **Drag Price Revision**

1980. SHRIMATI KANAK MUKHERJEE: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government's attention has been drawn to the news-item which appeared in the Economic Times dated 21st January, 1980 on Drug Price revision and failure of the Government to notify the amendment on trade margin, etc; and

(b) if so, what is the reaction of Government thereto?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) Yes, Sir.

(b) Details of payment due to wholesalers and retailers are contained in DPCO 1987 copies of which were placed on the Table of the House.

#### **Basis for Monitoring the Price of Decontrolled Medicines**

1981. SHRI PURUSHOTTAM KAKODKAR:  
DR. (SHRIMATI SARAJINI MAHISHI:

Will the Minister of INDUSTRY be pleased to refer to the answer to Unstarred Question 3035 given in the Rajya Sabha on the 7th December, 1987 and state:

(a) what are the details of selective basis on which monitoring of prices of decontrolled medicines is being done;

(b) whether it is a fact that according to the Drugs Price Control Order, 1987, every manufacturer and importer has to provide complete break-up about the revision of price;

(c) if so, what is the basis on which the break-up is selected for monitoring;

(d) what is the number of break ups examined by Government during the last three months and how many break-ups were found to be justified; and

(e) whether Government have taken any decision to include any product under price control on the basis of monitoring or examining the break ups?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) and (c) Monitoring of non-scheduled drugs, which is a continuous process, is being done selecting the drugs on the basis of various criteria like prices, therapeutic group, importance, etc.

(b) Yes, Sir.

(d) and (e) All submitted forms have been examined and no drug is proposed to be put under price control.

#### **Self-Sufficiency in the Production of Decontrolled Medicines**

1982. DR. (SHRIMATI) SARAJINI MAHISHI:  
SHRI PURUSHOTTAM KAKODKAR:

Will the Minister of INDUSTRY be pleased to refer to answer to Unstarred Question 3102 given in the Rajya Sabha on the 7th December, 1987 and state:

(a) whether it is a fact that all those vaccines shifted from category I of DPCO 1979 to price decontrol under DPCO 1987 had already attained self-sufficiency;

(b) whether it is also a fact that there was no import of these vaccines during the last three years

(c) whether it is also a fact that the manufacturers have increased the price of these vaccines by more than 250 per cent; and

(d) if so, what is Government's reaction thereto?